



बौद्धिक संपदा

भारत

एकस्व / अभिकल्प / व्यापार चिह्न  
भौगोलिक उपदर्शन / कॉपीराइट  
आरजीएनआईआईपीएम

INTELLECTUAL PROPERTY

INDIA

Patents / Designs / Trade Marks  
Geographical Indications / Copyright  
RGNIPM



सत्यमेव जयते

भारत सरकार

GOVERNMENT OF INDIA

कार्यालय महानियंत्रक एकस्व, अभिकल्प और व्यापार चिह्न

Office of The Controller General  
Patents, Designs & Trade Marks

वाणिज्य और उद्योग मंत्रालय

Ministry of Commerce & Industry

उद्योग संवर्धन और आंतरिक व्यापार विभाग

Department for Promotion of Industry and Internal Trade

बौद्धिक संपदा भवन

BOUDDHIK SAMPADA BHAWAN

एस एम रोड/ S M Road

एंटाप हिल / Antop Hill

मुंबई / Mumbai - 400 037, भारत / India

दूरभाष / Tel : 022-24132735

फैक्स / Fax : 022-24123322

ई-मेल / E-Mail : [cgooffice-mh@nic.in](mailto:cgooffice-mh@nic.in)

वेबसाइट / Website: [www.ipindia.nic.in](http://www.ipindia.nic.in)

संख्या/No. : CGPDTM-14020/10/2021-CGOFFICE/107

दिनांक/Date: 16/08/2023

## PUBLIC NOTICE

### Instructions to the qualified candidates of Patent Agent Examination 2023

The candidates who have qualified Patent Agent Examination 2023 may submit their application for registration as a Patent Agent in Form-22 along with requisite fee (fee for registration: INR 3200/- and continuation fee: INR 800/-for one financial year) and upload following documents:

1. Self-attested copy for proof of **Date of Birth** (Passport/ PAN / Voter ID / Aadhaar / Birth Certificate / School leaving certificate / Mark sheet / Driving license / Govt. issued ID card)
2. Self-attested copy for **proof of degree** in Science / Engineering / Technology as per section 126(1)(c) of the Patents Act, 1970 (Convocation Certificate only).
3. Self-attested copy of **proof of Citizenship** (Birth Certificate/Passport / Voter ID / Certificate of Nationality)
4. Character Certificate in original by a **Gazetted Officer**.
5. Candidates, who are Persons with Disabilities, upload your valid certificate.
6. Admit Cards copy

Candidates have to upload all the above mentioned documents at <https://ipindiaonline.gov.in/eAgentfiling/goForLogin/doLogin>; the Patent Agent registration link/portal and pay the requisite fees. Download the CBR copy and save it. Upon the final submission of the form, Registration certificate may be generated as earliest.

- Please note applicant has login with their existing user ID and Credential, which they have created during the Patent Agent Examination 2023.

### Instructions to the qualified candidates of Trade Marks Agent Examination 2023

The candidates who have qualified Trade Marks Agent Examination 2023 may submit their application for registration as a Trade Marks Agent to record the names as per Rule 142 with following documents (**hard copy only**):

1. Self-attested copy for proof of **Date of Birth** (Passport/ PAN / Voter ID / Aadhaar / Birth Certificate / School leaving certificate / Mark sheet / Driving license / Govt. issued ID card)
2. Self-attested copy for **proof of degree** as per Rule 144 of TradeMarks Rule (Convocation Certificate only).
3. Self-attested copy of **proof of Citizenship** (Birth Certificate/Passport / Voter ID / Certificate of Nationality)
4. Character Certificate in original by a **Gazetted Officer**.
5. **Address Proof** (Passport/ Voter ID / Aadhaar/ Electricity Bill / Driving license / Govt. issued ID card)
6. Candidates, who are Persons with Disabilities, send your valid certificate self-attested copy.
7. Admit Cards copy
8. Passport size 2 Photographs

➤ Please mention “For Trade Marks Agent Registration” on the envelop.

-Sd.-  
(Prof. (Dr.) Unnat P. Pandit)  
Controller General of Patents, Designs & Trade Marks